

सप्लायों के बिना के बिक्री बन्द नहीं है। इस मामले पर और विचार किया जा रहा है।

Scarcity of Bismuth Salts and Streptomycin

191. **Shri Seehyan:** Will the Minister of Health and Family Planning be pleased to state

(a) whether Government are aware of the scarcity in general of Bismuth salts and Streptomycin in the market for sometime past, and

(b) if so, the steps taken by Government to make these drugs available to the public?

The Minister of Health and Family Planning (Dr. S Chandrasekhar). (a) and (b) The Government are aware of the shortage of Streptomycin and the following steps have been taken to ensure increased availability of Streptomycin in the country

- (i) all actual users both in the scheduled and non-scheduled sectors including small scale industries have been allowed to import Streptomycin Sulphate in bulk only within the value of valid import licences held by them for Drugs and Pharmaceuticals for the period April 1966 to March 1967,
- (ii) 20,000 Kg of Streptomycin are being imported on Government account for distribution to various viallers in the country,
- (iii) import of additional raw materials is being allowed to the existing units so that maximum production is available in the country,
- (iv) large stocks of vialled Streptomycin Sulphate products are available with Hindustan Antibiotics Limited and they are prepared to meet the demand of any State Hindustan Antibiotics Limited are being asked to inform all

State Drug Controllers about the availability of the Vialled products.

Regarding Bismuth Salts, the Government are not aware of any reported shortage of these salts in the country Under the Import Trade Control Policy for 1966-67 vide list II to Appendix-19, the import of Bismuth Salts is banned, as indigenous substitutes such as Magnesium Trisilicate Kaolin etc are available and because the international price for Bismuth has risen exorbitantly high in the past year

Credit from Bulgaria

192. **Shri C C Desai.**
Shri R. Barua.

Will the Minister of Finance be pleased to state

(a) whether an agreement has been reached with Bulgaria in 1966 for a credit of 15 million dollars,

(b) if so the terms and conditions of the agreement, and

(c) how it is proposed to be utilized?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c) A letter was exchanged with the Government of Bulgaria on the 26th December, 1966 accepting an offer of a credit of Rs 1125 crores for purchasing plants, industrial installations and machines for Industrial Projects The terms and conditions governing the credit are under discussion

Aid-India Consortium

193. **Shri C. C. Desai.**
Shri D C Sharma:
Shri Seehyan:
Shri R. Barua:

Will the Minister of Finance be pleased to state

(a) whether the Aid India Consortium has considered India's request